

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 17th Mar 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial) &  
Shri. Veera Brahma Rao Arekapudi, Member(Technical)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/ 19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NAUSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Office Notes**

**17<sup>th</sup> March 2020**

**ORDER**

TCP/8/KOB/ 19

None for the parties. Adjourned to 24.4.2020.

**Sd/-**

**Veera Brahma Rao Arekapudi  
Member (Technical)**

**Sd/-**

**Ashok Kumar Borah  
Member (Judicial)**

In view of notification dt. 14/4/2020, the case is  
renotified to 22/05/2020.

*[Signature]*